- 11. The Haryana Appropriation (Vote on Account) Bill, 1968.
- 12. The West Bengal Appropriation Bill, 1968.
- 13. The West Bengal Appropriation (Vote on Account) Bill, 1968.
- 14. The Uttar Pradesh Appropriation Bill, 1968.
- 15. The Uttar Pradesh Appropriation (Vote on Account) Bill, 1968.
- 16. The Displaced Persons (Compensation and Rehabilitation) Amendment Bill, 1968.

PAPERS LAID ON THE TABLE—contd.

- I. Appropriation Accounts (Civil), 1966-67.
- II. AUDIT REPORT (CIVIL), 1968.
- III. Performance Budgets of Selected Oranisations, 1968-69.
- IV. NOTIFICATION Re. MARKET LOAN FLOATED BY THE CENTRAL GOVERN-MENT DURING 1968-69.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA) Madam, on behalf of Shri Morarji Desai I beg to lay on the Table:—

- (a) A copy each of the following papers, under clause (1) of article 151 of the Constitution:—
 - (i) Appropriation Accounts (Civil), 1966-67.
 - (ii) Audit Report (Civil), 1968.

[Placed in Library. See No. LT-727/68 for (i) and (ii).]

(b) A copy of the document 'Performance Budgets of Selected Organisations, 1968-69'. [Placed in Library, See No. LT-869/68]

- (c) A copy of the Ministry of Finance (Department of Economic Affairs) Notification No. F. 4(4)-W&M/68 dated the 25th April, 1968 regarding market loan floated by the Central Government during 1968-69. [Placed in Library. See No. LT-1044/68.]
- I. Annual Report and Accounts
 (25th June, 1966 to 31st March,
 1967) of the Bharat Heavy
 Plate and Vessels Ltd. and related Papers.
- II. Annual Report and Accounts (1966-67) of the Triveni Structurals Ltd. and related Papers.
- III. ANNUAL REPORT AND ACCOUNTS (1966-67) OF THE BHARAT HEAVY ELECTRICALS LTD. AND RELATED PAPERS.
- IV. ANNUAL REPORTS (1966-67) OF THE SIX DEVELOPMENT COUNCILS.

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): Madam, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each of the following papers:—

- (a) (i) Annual Report and Accounts of the Bharat Heavy Plate and Vessels Limited for the period from 25th June, 1966 to 31st March, 1967, together with the Auditor's Report on the Accounts.
- (ii) Review by Government on the working of the Company.

[Placed in Library. See No. LT-702/68 for (i) and (ii).]

(b) (i) Annual Report and Accounts of the Triveni Structurals Limited for the year 1966-67, together with the Auditor's Report on the Accounts.